## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT \$\forall 0.30 \text{ AM} \cdot \cdot \delta 0.30 \text{ AM} \cdot \cdot \delta 0.30 \text{ AM} \text{ AM} \cdot \delta 0.30 \text{ AM} \cdot \delta 0.3

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

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COMPANY APPLICATION NO.

:

**PETITION NUMBER** 

: TCP/101/2016

NAME OF THE PETITIONER(S)

: Vis-Ram Financial Services Private Limited

NAME OF THE RESPONDENT(S)

: Metafilms (India) Limited & 33 others

**UNDER SECTION** 

: 111, 111A, 235(2), 397/398

S.No. Name (in Capital)

Represented by

Signature

## <u>ORDER</u>

Mr. Aditya. S., Counsel for Petitioners 1 & 2 present. Ms. K. Dhanalakshmi, Counsel for Respondent No.4 present. Counsel for the Petitioner submitted that there are certain unavoidable circumstances due to which the argument cannot be submitted. Both of the Counsels pressed for time extension. At request, time is enlarged. Put up on 19.062017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)